

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/80/2018
NAME OF THE PETITIONER(S) : PAN ASIA LOGISTICS INDIA PVT LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 441

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. N. RAMANATHAN.
Prachin Company
Secretary.
Representative of
Petitioners.

ORDER

PCS representing the applicant present. Heard. Order is reserved.

^{-sel-}
(S VIJAYARAGHAVAN)
Member(Technical)

^{-sel-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc